

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 5/111A/NCLT/AHM/2016 (New)
CP No. 16/111A/CLB/MB/2010 (Old)**



Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017**

Name of the Company: Manish Rameshchandra Trivedi
V/s.
Gujarat Natural Resources Ltd. & Ors.

Section of the Companies Act: Section 111A of the Companies Act, 1956

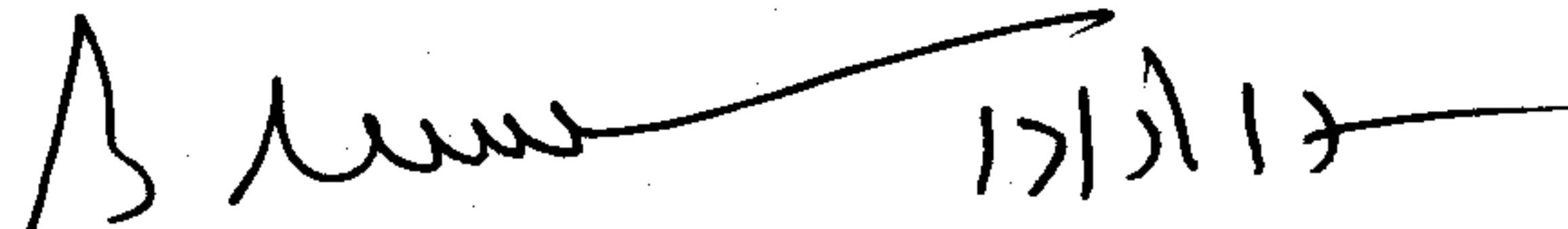
| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------------------------|-------------|----------------|---|
| 1. | VIJAY M VAGHELA | ADVOCATE | PETITIONER |  |
| 2. | KEYUR BAKSHI | PCS | R-1 |  |

ORDER

Learned Advocate Mr. Vijay M Vaghela present for Petitioner. Learned PCS Mr. Keyur Bakshi present for Respondent no. 1. None present for other Respondents.

At request of both sides.

List the matter on 05.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 17th day of May, 2017.